

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 832 of 2020

In the matter of:

Satya Narayan Jhunjhunwala

....Appellant

Vs.

Supriyo Kumar Chaudhuri and Ors.

....Respondents

Present:

Appellant: Mr. Jayant Mehta, Mr. Udbhav Nanda, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Ms. Indranil Ghosh, Advocate (Caveator R1), Mr. Orijit Chatterjee and Ms. Swati Dalmia, Mr. Shourya Mandal, Mr. Ojasa Arya, Advocates for R1.
Mr. Ritin Rai, Senior Advocate with Mr. Madhav Kanoria, Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha, Advocates for R2.

Company Appeal (AT) (Insolvency) No. 846 of 2020

In the matter of:

Mr. Ramesh Chander Garg & Ors.

....Appellants

Vs.

Mr. Supriyo Kumar Chaudhuri and Ors.

....Respondents

Present:

Appellants: Mr. Abhijeet Sinha, Mr. Gautam Singh, Ms. Supriyo Gole, Advocates.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Ms. Indranil Ghosh, Advocate (Caveator R1), Mr. Orijit Chatterjee and Ms. Swati Dalmia, Mr. Shourya Mandal, Mr. Ojasa Arya, Advocates for R1.
Mr. Ritin Rai, Senior Advocate with Mr. Madhav Kanoria, Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha, Advocates for R2.

Contd/-.....

ORDER

(Through Virtual Mode)

20.11.2020: Let a formal notice be issued to Respondents. Notice on behalf of Respondent No.1 is accepted by Mr. Ramji Srinivasan, Senior Advocate along with Ms. Swati Dalmia, Advocate. Notice on behalf of Respondent No.2 (Committee of Creditors/ Members of the Committee of Creditors) is accepted by Mr. Ritin Rai, Senior Advocate along with Mr. Madhav Kanoria. No further notice need be issued to them. Reply affidavit may be filed by the Respondents within two weeks. Rejoinder, if any, be filed within two weeks thereof.

Short written submissions, not exceeding three pages, may also be filed along with the pleadings.

List the appeals on 13th January, 2021 at 2.00 P.M.

Meanwhile, the Liquidator shall ensure that if the Corporate Debtor (Company) is a going concern, it shall continue to operate as a going concern.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

AR/g